

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5413-JK (LD) of 2024

DATED:- 24- 04 - 2024

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies and Consumer Affairs Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 24 - 04 - 2024

No:-LAW-OIC/4/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Food Civil Supplies and Consumer Affairs..
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
24.04.24

Annexure to the Government Order No. 5413-JK(LD) of 2024 dated 24.04.2024

S. No	No. & Title of Case	OIC
01.	CM No. 1653/24 in WPC 1468/23 Haji Gh Qadir Akhoun Vs UT of J&K & Ors	Mtr Aaliya Iftikhar Chief Account Officer FCS&CA
02.	WPC No 917/2023 c/w CM No 2148/23 Basharat Ahmad Ganaie Vs UT of J&K & Ors	Mr. Mohammad Yousuf Assistant Director FCS&CA Budgam
03.	OWP 1139/18 c/w OWP 1655/18 Irfan Ahmad Bhat Vs State and J&K	Mr. Mohammad Yousuf Assistant Director FCS&CA Budgam
04.	WP (C) 1666/22, CM No. 4069/22, CM No 4070/22 Inhabitants of village Andergam Tehsil Pattan Vs UT of J&K & Ors	Mr. Iftikhar Ahmad Assistant Director FCS&CA Baramulla
05.	WPC No 1984/23, CM 4636/23 Abdul Hamid Mir & Ors Vs UT of J&K & Ors	Mr. Iftikhar Ahmad Assistant Director FCS&CA Baramulla
06	WPC No. 2384 /23, CMP No. 5611/23 Farooq Ahmad & Ors Vs UT of J&K & Ors	Mr. Iftikhar Ahmad Assistant Director FCS&CA Baramulla
07.	WPC No 2987/23, CM 7105/23 Fayaz Ahmad Sheikh & ors Vs UT of J&K	Mr. Iftikhar Ahmad Assistant Director FCS&CA Baramulla
08.	WPC No 3307/23, CM 7938/23 Hilal AHmad Wani Vs UT of J&K & Ors	Mr. Iftikhar Ahmad Assistant Director FCS&CA Baramulla
09.	WPC No 1752 /23, CM 4070/23 Mohd Aslam Sheikh Vs UT of J&K & Ors	Mr. Mushtaq Ahmad Assistant Director FCS&CA Pulwama
10.	WP (c) No. 3050/2022, CM 7662/22 Farooq Ahmad Sheikh Vs. U.T of J&K & Ors.	Mr. Mushtaq Ahmad Assistant Director FCS&CA Pulwama
11.	WPC No.2096 /2023, CM No.4875/2023 Abdul Hamid Dar Vs UT of J&K & Ors	Mr. Mushtaq Ahmad Assistant Director FCS&CA Pulwama
12.	WPC 2695/21, caveat No. 1989/ 21 ,CM 8430/21 Ghulam Mohammad Mir Vs UT of J&K & Ors	Mr. Mushtaq Ahmad Assistant Director FCS&CA Pulwama

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13.	OA 214/2024 Shabir UI Hassan Wagay Vs UT of J&K & Ors.	Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
14.	OWP No. 567/2018 M./S Sona Tradeways Vs State of J&K & Ors	Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
15.	WP (C) NO.PIL 8 /21, CM 4271/21 4272/21 Sonzal Welfare Trust Vs UT of J&K & Ors	Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
16.	WPC No.2055 /23, CM 4784/23, 5075/23, 5076/23 Shahid Bashir and Others Vs UT of J&K & Ors	Mr. Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
17.	IA 2/18 in OWP No. 752/2018 Aubaid Rehman Bhat Vs State of J&K & Ors	Mr. Mudasir Ahmad Assistant Director FCS&CA Anantnag
18.	WP(C) No.596/2023 CM No. 1426/2023 M/S Gulshan Gas Service Pahalgam(HPCL) Vs. UT of J&K & Ors	Mr. Mudasir Ahmad Assistant Director FCS&CA Anantnag
19.	OWP No 537/18 CCP S No. 375/23 Nazir Ahmad Bhat & Ors VS State of J&K & Ors	Mr. Mudasir Ahmad Assistant Director FCS&CA Anantnag
20.	OWP No 441/15, c/w OWP No 1408 /15, IA No 02/15, 01/16 c/w IA No 01/15, 02/15, 01/18 Jaffar Ali Khan Vs State of J&K & Ors	Mr. Mudasir Ahmad Assistant Director FCS&CA Anantnag
21.	WPC No 2097/23 , CM No 4876/23 Bilal Ahmad Ganaie & Ors Vs UT of J&K & Ors	Mr. Mudasir Ahmad Assistant Director; FCS&CA Anantnag
22.	WPC No 2179/23 Inhabitants of village Takiya Badora Vs UT of J&K & Ors	Mr. Mudasir Ahmad Assistant Director FCS&CA Anantnag
23.	WPC 68/2024 Nazir Ahmad Reshi Vs UT of J&K & Ors	Mr. Mudasir Ahmad Assistant Director FCS&CA Anantnag
24.	OWP No. 2031/2017 CCP S 397/23 Ishfaq Bashir Vs State of J&K & Ors	Mr. Wali Mohammad Assistant Director FCS&CA Kupwara
25.	WP (C) No.327/2022, CM 1307/22 LPA 57/22, CM 1751/22, Caveat 320/22 Faheem Ahad Wani Vs UT of J&K	Mr. Wali Mohammad Assistant Director FCS&CA Kupwara

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26	OWP No. 13/2018 Javaid Ahmad War Vs State of J&K & Ors	Mr.Wali Mohammad Assistant Director FCS&CA Kupwara
27.	WP (C) No. 410/20 Mohd Shafi Shah Vs UT of J&K & Ors	Mr.Wali Mohammad Assistant Director FCS&CA Kupwara
28.	CM.No. 1065/2023 in LPA .No.41/2023 CM No. 1066/2023 LPA .No.41/2023 Aijaz Ahmad Sheikh Vs. of J&K &Ors	Mr.Wali Mohammad Assistant Director FCS&CA Kupwara
29.	WPC No 2210 /23 Wali Mohammad Peer Vs UT of J&K & Ors	Mr.Wali Mohammad Assistant Director FCS&CA Kupwara

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